

SHRI YOGESHWAR PRASAD YOGESH (Chatra): That school is situated on Mathura Road. Ten students have been beaten. (*Interruptions*)

MR. SPEAKER: Please listen to me. Why do you not listen to me? What is the use of it, Sir? I have already asked you to give me in writing. I will get it verified, (*Interruptions*)

DR. G.S. RAJHANS (Jhanjharpur): It is reported in 'Times of India'. (*Interruptions*)

MR. SPEAKER: What is the use of speaking in this manner? If you give me in writing, I will get it verified.

12.01 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Notifications under National Dairy Development Board Act, 1987 and Essential Commodities Act, 1955. Review on working and Annual Report of National Seeds Corporation for 1986-87; Review on the working and Annual Report of Hindustan Packing Co. Ltd. Gujarat for 1985-87 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 50 of the National Dairy Development Board Act, 1987:—

- (i) The National Dairy Development Board Officers (Appointment Pay and Allowances) Regulations, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 9th March, 1988 together with errata thereto published in Gazette of

India dated the 13th May, 1988.

- (ii) The National Dairy Development Board Workmen (Appointment, Pay and Allowances) Regulations, 1988 published in Notification No. DEL:NDDDB in Gazette of India dated the 9th May, 1988 together with errata there to published in Gazette of India dated the 13th May, 1988.
- (iii) The National Dairy Development Workmen (Conduct, Discipline and Appeal) Regulation, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 25th March, 1988 together with errata thereto published in Gazette of India dated the 13th May, 1988.
- (iv) The National Dairy Development Board Officers (Conduct Discipline and Appeal) Regulation, 1988 published in Notification No. DEL: NDDDB in Gazette of India dated the 25th March, 1988 together with errata thereto published in Gazette of India dated the 13th May, 1988.
- (v) The National Dairy Development Board (Amendment) Regulations, 1988 published in Notification No. SEC:AP: 46 SPP in Gazette of India dated the 14th June, 1988.
- (vi) Notification No. DEL: NDDDB.SPL. published in Gazette of India dated the 6th May, 1988 containing errata to the National Dairy Development Board (Administration of Funds, Accounts and Budget) Regulation, 1988 [Placed in Library. See No. LT-6410/88]

2. A copy each of the following notifications (Hindi and English versions) under sub-section(6) of section 3 of the Essential

Commodities Act, 1955:-

- (i) S.O. 1503 published in Gazette of India dated the 14th May, 1988 regarding appointment of officers to exercise the functions of the Controller in the states.
- (ii) The Fertiliser (Control) (Second Amendment) Order, 1988 published in Notification No. S.O. 724 (E) in Gazette of India dated the 28th July, 1988.
- (iii) The Fertiliser (Control) (Third Amendment) Order, 1988 published in Notification No. S.O. 725 (E) in Gazette of India dated the 28th July, 1988. [Placed in Library. See No.LT 6481/88]

3. A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi for the year 1986-87.
- (ii) Annual Report of the National Seeds Corporation Limited New Delhi for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No.LT-6412/88]
- (b) (i) Review by the Government on the working of the Hindustan Packaging Company Limited, Gujarat for the year 1985-87.
- (ii) Annual Report of the Hindustan Packaging Company Limited, Gujarat for the year 1985-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon [Placed in Library See. No LT-6413/88]

4. Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT.6412 and 6413/88]

Notification under Major Port Trusts Act, 1963

THE DEPUTY MINISTER IN THE
MINISTRY OF SURFACE TRANSPORT
AND DEPUTY MINISTER IN THE MINIS-
TRY OF PARLIAMENTARY AFFAIRS
(SHRI P. NAMGYAL): I beg to lay on the
Table:-

(1) A copy of the Notification No. G.S.R. 786(E) (Hindi and English versions) published in Gazette of India dated the 14th July, 1988 approving the Mormugao Port Trust (Distraint or Arrest and Sale of Vessels) Regulations, 1988 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.[Placed in Library. See No. LT-6414/88]

(2) A copy of the Major Port Trusts (Payment of Fees and Allowances to Trustees) (Amendment) Rules, 1988 published in Notification No. G.S.R. 797 (E) in Gazette of India dated the 18th July, 1988 under sub-section (3) of section 122 of the Major Port Trusts Act, 1963.[Placed in Library. See No.LT-6415/88].

12.02 hrs.

MESSAGES FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 17th August, 1988, adopted the following motion in regard to the